


OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQs): DELHI

CIRCULAR

Attention of Officer Incharges of respective branches at Central District, Tis Hazari Courts, Delhi, is drawn towards the ensuing Winter Vacation, 2018. The Officer Incharges of all the branches are requested to send the names of minimum staff of their branches, if required, in rotation for the period w.e.f. 26.12.2018 to 31.12.2018. The purpose of the same shall be to attend the day to day emergent work of the branches.

Sr. Administrative Officers (J), Administrative Officers (J) and Branch In-Charges of Central District shall prepare schedule for their branches in rotation for the period w.e.f. **26.12.2018 to 31.12.2018** and send the same to the Administration Branch-I, II & III accordingly duly forwarded by their respective Officer Incharges. In lieu of detention, detained staff will be entitled for compensatory leave in the Calendar Year 2019, for the duty actually performed by them during Winter Vacation, 2018.

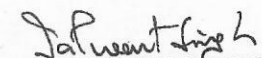

(TALWANT SINGH)
DISTRICT & SESSIONS JUDGE (HQs)
DELHI

No. 78204-78214 /Admn-I,II,III/Win.Vac./2018

Dated, Delhi the 14/12/18

Copy forwarded for information and necessary action to: -

1. The Officer In-charges of all the branches of Central District, Tis Hazari Courts, Delhi.
2. All the Sr. Administrative Officers (J)/Administrative Officers (J)/Branch In-Charges, Central District, Tis Hazari Courts, Delhi.
3. Personal Office of undersigned.
4. PRO/APRO, Tis Hazari Courts, Delhi.
5. Dealing Officials (Leave), Administration Branch-I, II & III, Central District, Tis Hazari Courts, Delhi.
6. Dealing Official-Layers, Administration Branch-I, Central District, Tis Hazari Courts, Delhi.
7. Web-site Committee, Tis Hazari Courts, Delhi.


DISTRICT & SESSIONS JUDGE (HQs)
DELHI